

Technical Training in U.S.A.

667. { Shri Barman:
Shri S. C. Samanta:

Will the Minister of Education and Scientific Research be pleased to state:

(a) the number of persons that have so far been sent to U.S.A. from India for technical training under the Technical Co-operation Mission scheme since its inception;

(b) whether the Government of India have to incur any expenditure on the trainees;

(c) whether teachers and workers in other fields also have been sent to U.S.A. under this programme; and

(d) if so, their number and the fields in which they have worked?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): (a) 49 persons belonging to the teaching staff of Universities and other Institutions have been sent to U.S.A., so far, for Technical Training under T.C.M. Programme. Of these, 37 persons have returned to India.

In addition, seven heads of Technical Institutions have also visited U.S.A. under T.C.M. Programme to study the organisation, development etc. of technical education in that country.

(b) No, sir.

(c) Yes, sir.

(d) 40 persons connected with teaching and other educational activities have been sent to U.S.A. for training under the T.C.M. Programme. The broad fields of training are: Secondary Education, Adult Education, Vocational Guidance, Curriculum Planning, Youth Welfare, Social Welfare, Organisation and Supervision of Schools, Home Science Education including Home Management, Home Economics, Child Welfare, Home Textiles, Institutional Management, Teaching of foreign languages.

सैनिक प्रधान कार्यालय के चतुर्थ श्रेणी के कर्मचारी

इ.स. डा० राम सुभग सिंह : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सैनिक प्रधान-कार्यालय के चतुर्थ श्रेणी के कर्मचारियों ने अपनी मांगों के बारे में प्रतिरक्षा मंत्रालय के अधिकारियों को एक ज्ञापन भेजा है ; और

(ख) यदि हा, तो इस सम्बन्ध में क्या कार्यवाही की जा रही है ?

प्रतिरक्षा उपमंत्री (श्री रघुरामैया) :
(क) जो हा ।

(ख) दो प्रतिवेदन जिन में कुछ मांगें की गई हैं सशस्त्र बल के मुख्या कार्यालयों के चतुर्थ श्रेणी सेविवर्ग की संस्था से ११ सितम्बर, १९५७ को प्राप्त हुई थीं और संगत अधिकारियों द्वारा सक्रिय निरीक्षण-धीन है ।

Property of Religious Institutions

669. { Shri H. N. Mukerjee:
Shri M. Elias:

Will the Minister of Finance be pleased to state whether Government have any estimate of the liquid wealth in the possession of religious and other public charitable endowments?

The Minister of Finance (Shri T. T. Krishnamachari): No, Sir.

Bank Deposits and Company Reserves

670. { Shri H. N. Mukerjee:
Shri M. Elias:

Will the Minister of Finance be pleased to state:

(a) the total amount of bank deposits both on call and for fixed periods, with the Reserve Bank, the State Bank of India, Scheduled Banks and Non-Scheduled Banks (to be shown separately) as on the 1st October, 1957; and